

MR. SPEAKER: I am not allowing. Matters under Rule 377. Shri Sudhir Sawant

*(Interruptions)**

MR. SPEAKER: This is not going on regard.

*(Interruptions)**

MR. SPEAKER: Mr. Sonkar, you do not know how you can discuss it on the floor of the House.

(Interruptions)

MR. SPEAKER: I am facilitating a full-scale discussion on this and yet you are standing up and speaking something which is not relevant.

(Interruptions)

MR. SPEAKER: I have gone to something else.

13.12 hrs.

MATTERS UNDER RULE 377

- (i) **Need to reconsider the proposal to dismantle the airport at Ratnagiri**

[English]

SHRI SUDHIR SAWANT (Rajapur): Ratnagiri and Sindhudurg districts of Maharashtra are the most backward regions in the country, mainly due to lack of communication facilities. The Government has decided to dismantle the airport at Ratnagiri which is the only airport in the region. This has caused grave concern in the people of the region and is considered a retrograde step. The said work for dismantling should be terminated immediately.

- (ii) **Need to construct a bridge over river Koel in Rourkela**

KUMARI FRIDA TOPNO (Sundargarh): Nearly two-third of the

steel city of Rourkela is surrounded by Koel river separating nearly 1.5 lakh tribals from the rest of the world for a period of over six months during rainy season. Most part of Nuagaon block remains cut off from the rest of the world. Mainly Kacharu. G.P. under Nuagaon Block has no educational facilities for the children as a result of which they come to Rourkela, crossing the river Koel by ferry boat. Twice in the recent past there had been boat mishaps which caused the death of many innocent children. The daily labourers and the vegetable growers mostly the tribals of the nearby villages across the river Koel mainly depend on Rourkela city for their daily bread. In the interest of the education of the children and livelihood of thousands of tribals living below poverty line, I request the Government to construct a bridge over river Koel, which will connect Rourkela city with many tribal villages in Nuagaon block in the district of Sundargarh, Orissa.

- (iii) **Need to constitute an independent authority to assess the damage caused due to monsoon in Kerala recently**

PROF. SAVITHRI LAKSHMANAN (Mukundapuram): Sir, as a result of the South West Monsoon in Kerala, upto 9-7-1991, 104 persons died and 103 suffered injuries, 859 Relief Camps were opened for the immediate temporary rehabilitation, of affected persons. 53,847 hectares of agricultural crops have been completely damaged. In 5,23,345 hectares agricultural land, partial damages occurred. The total loss is estimated as Rs. 92.40 crores in Agriculture itself.

Damages occurred to sea walls, minor irrigation structures, river banks and canals, bunds, roads are estimated separately. The total loss is estimated to be Rs. 318.39 crores as on 30-6-1991.

At the Relief Centres, food, clothing, medical facilities, etc. were

*Not recorded.